

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
STARRED QUESTION NO.*172
TO BE ANSWERED ON 28.11.2016

Fellowship in UGC

*172. SHRI PRATHAP SIMHA:
KUMARI SHOBHA KARANDLAJE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has reviewed the working of University Grants Commission (UGC) and proposes to restructure the commission and if so, the details thereof;
- (b) whether the Government is aware of the delay in fellowships granted in Ministry of Human Resource Development and other Ministries such as Minority Affairs, Social Justice and Tribal Affairs and if so, the details thereof and the reasons therefor;
- (c) whether UGC proposes to create a separate mechanism for disbursement of fellowships; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI PRAKASH JAVADEKAR)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. *172 FOR 28.11.2016 ASKED BY SHRI PRATHAP SIMHA, HON'BLE MEMBER OF PARLIAMENT AND KUMARI SHOBHA KARANDLAJE, HON'BLE MEMBER OF PARLIAMENT REGARDING FELLOWSHIP IN UGC

(a): Yes, Madam. The Central Government reviews the working of the UGC from time to time. As a follow up of the review, UGC has, inter-alia, undertaken the following measures to make its functioning more efficient:

- i. introduction of Choice Based Credit System in Universities for seamless mobility of students across Indian Universities;
- ii. launch of specific programmes with a view to ensure access and equity in Higher Education;
- iii. grant of functional autonomy to more colleges to ensure academic freedom and quality education;
- iv. establishment of Pandit Deen Dayal Upadhyaya Kaushal Kendras for running a spectrum of skill courses;
- v. release of funds through the PFMS to the Universities to ensure better tracking of fund utilization; and
- vi. encourage collaborative research programmes with foreign institutions.

(b): The University Grants Commission (UGC) implements various fellowship schemes on behalf of Ministry of Human Resource Development, Ministry of Social Justice & Empowerment, Ministry of Minority Affairs and Ministry of Tribal Affairs. UGC has intimated that though no delay occurs at the level of the Commission in the grant of fellowships to the candidates, the following factors could be responsible for certain delays in the final disbursement of fellowship:

1. delay in uploading/updating of data on legacy portal by the University/College/Institute concerned for the legacy cases only.
2. late joining by candidates.
3. delay in submission of documents to the designated bank branches.
4. delay in upload of documents by the bank branches.
5. technical problems in the Public Financial Management System (PFMS).

(c) & (d): UGC has informed that it has undertaken the following measures with a view to facilitate smooth disbursement of fellowships to the students under the various fellowship schemes:

1. all fellowship schemes have been brought under Direct Benefit Transfer (DBT) mode.
2. disbursal of grants to awardees is being routed through PFMS.
3. a dedicated web portal (<https://scholarship.canarabank.in/AdminLogin.aspx>) has been created for migration of legacy cases on DBT platform.
4. a fellowship tracking portal has been developed <https://scholarship.canarabank.in/scholar/Login.aspx> where the students can check the status of payment, date of upload of documents etc.
5. a dedicated email-id ugcfellowships.ugc@gmail.com is created to facilitate the redressal of student grievances especially relating to disbursal of fellowship/ scholarships.
6. a dedicated telephone number (011-23235640) has been provided to attend to calls from students relating to grievances/complaints/ problems on disbursal of grants under various fellowship/ scholarship schemes.
